

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

<b>APPLICATION NUMBER</b>	:	
<b>PETITION NUMBER</b>	:	TCP/210/2016
<b>NAME OF THE PETITIONER(S)</b>	:	V. B. Subramaniam & 2 Others
<b>NAME OF THE RESPONDENT(S)</b>	:	M/s Ambojini Property Developers Pvt Ltd & 4 Others
<b>UNDER SECTION</b>	:	397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. G. SATHISHKUMAR

PETITIONER



**ORDER**

Shri G.Sathishkumar, counsel for petitioner present. Counsel for respondent called but absent. No representation. Counsel for petitioner states that as per instructions of his client he withdraws the petition. Prayer granted. The CP is dismissed as withdrawn.

  
 (Ch.Mohd.Sharief Tariq)  
 Member (Judicial)

  
 (K Anantha Padmanabha Swamy)  
 Member (Judicial)